

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 107/2000

Tuesday the 1st day of February, 2000.

CORAM

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

Manusha M.A.
S/o Ayyappan
Manappattil House
Amballur P.O.
Ernakulam District.
(By advocate Mr P.P.Jacob)

...Applicant

Versus

1. Senior Superintendent of Post Offices
Ernakulam Division, Kochi-11.
2. Sub Divisional Inspector
Department of Posts
Tripunithura.
3. Assistant Superintendent of Post Offices
Kochi Sub Division, Kochi-11.
4. Union of India represented by the Secretary
Ministry of Communication, New Delhi. ...Respondents.

(By advocate Mr P.Vijayakumar)

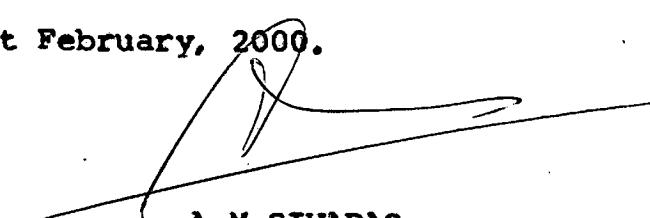
The application having been heard on 1st February, 2000,
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

Learned counsel appearing for the applicant submitted
that leave may be granted to withdraw the Original Application
without prejudice. Leave granted. The Original Application
is dismissed as withdrawn without prejudice.

Dated 1st February, 2000.


A.M. SIVADAS
JUDICIAL MEMBER

aa.